

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP- 675/2017 in
OA-1623/2017**

New Delhi this the 19th day of January, 2018

**HON'BLE MR. JUSTICE PERMOD KOHLI, CHAIRMAN
HON'BLE MR. K.N. SHRIVASTAVA, MEMBER (A)**

Dr. Anshu Sethi Bajaj,
W/o Dr. Sh. B.K. Bajaj,
Working as Deputy Secretary,
Medical Council of India, New Delhi.
R/ H.No. 184, Shakti Khand-3,
Indirapuram, Ghaziabad(UP) 201014. Petitioner
(through Sh. Yogesh Sharma)

Versus

Dr. Reena Nayyar,
Secretary,
Medical Council of India,
Pocket-14, Sector-8, Dwarka,
Phase-I, New Delhi-77. Respondents
(through Ms. Puja Sarkar)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli, Chairman

Respondents had challenged the order passed by this Tribunal in the Hon'ble High Court in WP(C) No. 7620/17 and the Hon'ble High Court has stayed the operation of the order passed by this Tribunal.

2. In this view of the matter, this CP is closed with liberty to the petitioner to seek revival in the event judgment of the Tribunal survives in the Writ Petition.

**(K.N. SHRIVASTAVA)
MEMBER (A)**

**(JUSTICE PERMOD KOHLI)
CHAIRMAN**

/ns/